

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) Rs. 25 crores were provided by the Central Government during 1988-89 and 1989-90 for the Kutir Jyoti scheme, for providing single-point light connection to the rural poor below the poverty line.

(c) to (g) According to available information, the service charges realised by Rural Electrification Corporation, who administered the Kutir Jyoti Scheme, amount to Rs. 59 lakhs approximately, at the rate of Rs. 5/- per connection. There is no proposal to direct Rural Electrification Corporation to remit the service charges earned by them, for the services rendered, to the State Governments.

[Translation]

LPG Connections in Uttar Pradesh

3450. SHRI RAM BADAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the district-wise number of LPG connections released so far in Uttar Pradesh;

(b) the district-wise number of applications pending for new connections; and

(c) the steps being taken for the immediate release thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c) As on 1.4.91 there were 9.05 lakhs persons on the waiting list in UP. Efforts are on to give LPG connections to as many applicants as possible in U.P.

[English]

IB Thermal Power Station, Orissa

3451. SHRI BRAJA KISHORE TRIPATHY: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Union Government have cleared the proposal for Phase-II, 3rd and 4th units (2×210 M.W.) of the IB Thermal Power Station of Orissa; and

(b) if so, whether the Government also propose to make necessary allocation for

this purpose in the Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The Planning Commission had, in April, 1987, approved the IB Valley Thermal Power Project (4×210 MW) at an estimated cost of Rs. 887.99 Crores and its inclusion in the State's Seventh Five Year Plan (1985-90). Due to resource constraints, the State authorities had decided to execute this project in two phases. Phase-I envisages installation of Units 1 & 2 (2×210 MW) including infrastructure for all the four units. Phase-II envisages installation of two units (Unit 3 & 4) of 210 MW each.

(b) The Eighth Five Year Plan has not been finalised so far.

[Translation]

Power Position

3452. SHRI ARJUN SINGH YADAV:
SHRI GOPI NATH
GAJAPATHI:
SHRI DATTATRAYA
BANDARU:
SHRI RAJENDRA KUMAR
SHARMA:
SHRI C.P. MUDALA-
GIRIYAPPA:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the names of the States and Union Territories which are facing power shortage; and

(b) the steps taken or proposed to be taken to tide over the situation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) A statement indicating the State-wise power supply distribution during April, 1991—July, 1991 is attached.

(b) Various measures being taken to improve the availability of power include expediting commissioning of new generating capacity, improving the performance of existing power stations, reduction of T & D losses,